

CP NO. 128/2007
RT No.39/2016

Hem Raj Singh

...Petitioner

Versus.

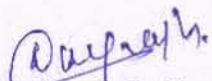
M/s Naraingarh Distillery Ltd. & Ors.

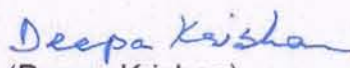
...Respondents

Present: Mr. Gaurav Mankotia, Advocate for Mr. Rakesh Kumar
Advocate for petitioner
Mr. Sudershan Goel, Advocate with Ms. Rupinder Kaur,
Advocate for respondents No.2 to 4.
Mr. Hrishikesh Baruah, Advocate with Mr. Arjun Dewan
and Ms. Anupma Kumar, Advocates for respondents
No. 1 & 5 to 9.

Arguments inconclusive. List the matter for 02.11.2016 for arguments.

There is no response by respondent Nos. 2 to 4 to the CA No.16 of 2016
for recording the compromise. Respondents No.2 to 4 to file response to the said
CA by way of affidavit with advance copy to the counsel opposite.


(Justice R.P. Nagrath)
Member(Judicial)


(Deepa Krishan)
Member (Technical)

October 21, 2016

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